NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/72/2016

NAME OF THE PETITIONER(S)

: Abdul Kader Mohammed Kunhi

NAME OF THE RESPONDENT(S)

: M/s Falcon Infrastructures Ltd. & another

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

SHARATH CHANDRON
A.V.S RAYADU

Counsel for the Pepis'on Comil for Dogadis!

ORDER

Counsel representing both the parties are present. Heard the submissions of counsel for petitioner. For hearing the submissions of the Counsel for respondents, time extended at request. Put up on 01.11.2017 at 10.30 A.M.

-SO -

K Anantha Padmanabha Swamy Member (Judicial)

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